

the year 2024-25.

[Placed in Library. See No. L. T. 1048/18/24]

- I. Reports and Accounts (2023-24) of various Companies, Foundations, Institutes and Agency and related papers**
- II. Memoranda of Understanding between Government of India and various Companies for the year 2024-25**

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SANJAY SETH):

Sir, I lay on the Table:—

- I. (A). A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (i) (a) Third Annual Report and Accounts of the India Optel Limited (IOL), Dehradun, Uttarakhand, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L. T. 785/18/24]

- (ii) (a) Third Annual Report and Accounts of the Armoured Vehicles Nigam Limited (AVNL), Chennai, Tamil Nadu, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L. T. 783/18/24]

- (iii) (a) Third Annual Report and Accounts of the Gliders India Limited (GIL), Kanpur, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L. T. 782/18/24]

- (iv) (a) Annual Report and Accounts of the Troop Comforts Limited (TCL), Kanpur, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.
[Placed in Library. See No. L. T. 784/18/24]
- (v) (a) Third Annual Report and Accounts of Yantra India Limited (YIL), Nagpur, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 (b) Review by Government on the working of the above Foundation.
 (b) Statement by Government accepting the above Report.
[Placed in Library. See No. L. T. 781/18/24]
- (vi) (a) Annual Report and Accounts of the Garden Reach Shipbuilders and Engineers Limited (GRSE), Kolkata, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 (b) Statement by Government accepting the above Report.
[Placed in Library. See No. L. T. 1132/18/24]
- (vii) (a) Annual Report and Accounts of the Goa Shipyard Limited (GSL), Vasco-da-Gama, Goa, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 (b) Statement by Government accepting the above Report.
[Placed in Library. See No. L. T. 1133/18/24]
- (viii) (a) Annual Report and Accounts of the Mazagon Dock Shipbuilders Limited (MDL), Mumbai, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 (b) Statement by Government accepting the above Report.
[Placed in Library. See No. L. T. 1134/18/24]
- (ix) (a) Annual Report and Accounts of the Hindustan Shipyard Limited (HSL), Visakhapatnam, Andhra Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 (b) Statement by Government accepting the above Report.
[Placed in Library. See No. L. T. 1135/18/24]

(x) (a) Annual Report and Accounts of the Mishra Dhatu Nigam Limited (MIDHANI), Hyderabad, Telangana, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L. T. 1136/18/24]

(xi) (a) Fifty-fourth Annual Report and Accounts of the Bharat Dynamics Limited (BDL), Hyderabad, Telangana, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L. T. 788/18/24]

(xii) (a) Annual Report and Accounts of the BEL Optronic Devices Limited, Pune, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L. T. 787/18/24]

(xiii) (a) Third Annual Report and Accounts of Munitions India Limited (MIL), Pune, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L. T. 786/18/24]

(B). A copy (in English and Hindi) of the following papers: -

(i) (a) Annual Report and Accounts of National Maritime Foundation (NMF), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Foundation.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 1444/18/24]

(ii) (a) Annual Report and Accounts of the Defence Institute of Advanced

Technology, (DIAT), Pune, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. *See No. L. T. 779/18/24*]

(iii) (a) Annual Report and Accounts of the Nehru Institute of Mountaineering, (NIM), Uttarkashi, Uttarakhand, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. *See No. L. T. 790/18/24*]

(iv) (a) Annual Report and Accounts of the Jawahar Institute of Mountaineering and Winter Sports, (JIM&WS), Pahalgam, U.T. of Jammu and Kashmir, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. *See No. L. T. 791/18/24*]

(v) (a) Annual Report and Accounts of the Aeronautical Development Agency (ADA), Bengaluru, Karnataka, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See No. L. T. 1612/18/24*]

II. A copy each (in English and Hindi) of the following papers:-

(i) Memorandum of Understanding between the Government of India (Department of Defence Production, Ministry of Defence) and the Hindustan Shipyard Limited, (HSL), Visakhapatnam, Andhra Pradesh, for the year 2024-25.

[Placed in Library. *See No. L. T. 777/18/24*]

(ii) Memorandum of Understanding between the Government of India (Department of Defence Production, Ministry of Defence) and the Bharat Electronics Limited (BEL), Bengaluru, Karnataka, for the year 2024-25.

[Placed in Library. *See No. L. T. 775/18/24*]

(iii) Memorandum of Understanding between the Government of India (Department of Defence Production, Ministry of Defence) and the Goa Shipyard Limited (GSL), Goa, for the year 2024-25.

[Placed in Library. See No. L. T. 776/18/24]

(iv) Memorandum of Understanding between the Government of India (Department of Defence Production, Ministry of Defence) and the Mishra Dhatu Nigam Limited, Hyderabad, Telangana, for the year 2024-25.

[Placed in Library. See No. L. T. 771/18/24]

(v) Memorandum of Understanding between the Government of India (Department of Defence Production, Ministry of Defence) and the Garden Reach Shipbuilders & Engineers Limited (GRSE), Kolkata, West Bengal, for the year 2024-25.

[Placed in Library. See No. L. T. 772/18/24]

(vi) Memorandum of Understanding between the Government of India (Department of Defence Production, Ministry of Defence) and Bharat Dynamics Limited (BDL), Hyderabad, Telangana, for the year 2024-25.

[Placed in Library. See No. L. T. 773/18/24]

(vii) Memorandum of Understanding between the Government of India (Department of Defence Production, Ministry of Defence) and the Mazagon Dock Shipbuilders Limited (MDSL), Mumbai, Maharashtra, for the year 2024-25.

[Placed in Library. See No. L. T. 774/18/24]

Statement of discretionary out of turn allotments for the year 2023

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू): महोदय, मैं 2023 में समाप्त होने वाले वर्ष के लिए संपदा निदेशालय के दिनांक 17 नवम्बर, 1997 के कार्यालय ज्ञापन संख्या 12035/2/97-पीओएल.॥ (पीटी.॥) द्वारा जारी दिशा-निर्देशों के अनुसार, एक कैलेंडर वर्ष में प्रत्येक प्रकार के सामान्य पूल निवास स्थान में होने वाली 5% रिक्तियों के लिए, विवेकाधीन आउट ऑफ टर्न आबंटनों के वार्षिक विवरण की एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूं।

[Placed in Library. See No. L. T. 1613/18/24]